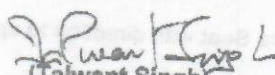


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Sub:- Interview for the post of Process Server (Departmental):-reg.

It is informed to all the officials, who have successfully cleared the Driving Test for the post of Process Server (Departmental) that the "Interview" is scheduled to be held on 03.02.2019 (Sunday) from 10.00 A.M. onwards at Tis Hazari Court Complex, Delhi. The schedule of the Interview i.e. list of the officials/candidates with their respective room number etc. shall be displayed on the same day. The eligible officials may download their Admit Cards by logging on to <http://10.199.37.5/layers> w.e.f. 19.01.2019 and in case, the officials is unable to download the Admit Card, he/she may collect the same from the Layers-Seat, Administration Branch-I, Room No. 204, IInd Floor, Tis Hazari Courts Complex, Delhi.

  
(Talwant Singh)  
District & Sessions Judge (HQs)  
Delhi.

157/ 4340 - 4590  
No. \_\_\_\_\_ /Rectt. Cell/ Interview/ PS /2018

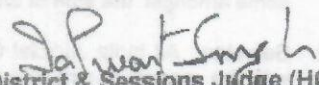
Dated, Delhi the 16/1/19

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
2. Secretary, All India Judicial Officers Pay Commission, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
3. The Ld. District & Sessions Judge, East (KKD)/New Delhi (PHC)/South-West (Dwarka/ West (THC)/North-West (Rohini)/South (Saket)/North-East (KKD)/South-East (Saket)/Shahdara (KKD)/North (Rohini), Delhi/New Delhi, with the request to circulate the same in their respective District.
4. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
5. The Director, Delhi Judicial Academy, Dwarka with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
6. The Registrar, National Green Tribunal, Faridkot House, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
7. Central Project Coordinator (GPC), Hon'ble High Court of Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
8. All the officers of Delhi Higher Judicial Service/Delhi Judicial Service (Central District) with the request to bring the same into the notice of staff working under their control.
9. The Presiding Officer, Municipal Appellate Tribunal, THC, Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
10. The competent authority, Delhi Urban Shelter Improvement Board, Tis Hazari Courts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
11. Director, National Legal Services Authority (NALSA), Jam Nagar House, Shahjahan Road, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.

P.T.O

12. Lokayukta, VikasSadan, Govt. Of NCT Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
13. Co-ordinator, Delhi International Arbitration Centre (DAC), Hon'ble High Court of Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
14. Office of Legal Advisor, NDMC, Palika Kendra, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
15. Chief Legal Advisor, DDA, Vikas Sadan, New Delhi- 110023 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
16. The Member Secretary, DSLSA, with the request to circulate the same in all the DSLSA Districts and bring into the notice of staff of this establishment working in divered/deputation basis.
17. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi through layers.
18. Layers Seat with direction to upload the same on layers software.
19. The Notice Board of all Court Complexes, Delhi/New Delhi.
20. All the Sr. Administrative Officers/ Administrative Officers (Judl.)/Br. In-charges, Central District, THC, Delhi, with the directions to bring the same into the notice of staff working under their control.
21. Personal Office of the undersigned.

  
District & Sessions Judge (HQs)  
Delhi